

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

TRANSFERRED APPLICATION NO. 457/87

Shri Shridhar Udhav Shimpi,
Retired Upper Division Clerk,
R/at Bagh Shafa, 3-4-90,
Lingampally Road, Kachiguda,
Hyderabad 500 027.

... Applicant.

V/s.

1. Union of India, through
The Secretary,
Government of India,
Ministry of Defence,
New Delhi.
2. Controller of Defence Accounts,
9 Chittaranjan Avenue,
Calcutta 700 072. through
Controller of Accounts (Fys.)
Accounts Office,
Ammunition Factory, Kirkee,
Pune.



... Respondents.

Coram: Hon'ble Member (A) Shri J.G. Rajadhyaksha.

Hon'ble Member (J) Shri M.B. Rajgundar.

TRIBUNAL'S ORDER:

Date: 1.6.1988

The Chairman of the Central Administrative Tribunal has passed an order on 6.5.88 transferring this case to Hyderabad Bench of the Central Administrative Tribunal. The Chairman has also directed that the parties will appear at Hyderabad on 28.7.88. Hence the papers be sent immediately to Hyderabad Bench of the Tribunal.

/TRUE COPY/

Banadi

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614